COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

I<u>A NO. 105 OF 2018 IN</u> DFR NO. 3984 OF 2017

Dated: 4th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Himachal Sorang Power Ltd.....Appellant(s)Vs.Vs.Central Electricity Regulatory Commission....Respondent(s)& Ors.

:

Counsel for the Appellant(s)

Mr. S. Venkatesh Mr. Sandeep Rajpurohit Mr. Somesh Srivastava

<u>ORDER</u>

(IA No. 105 of 2017) (Appl. for condonation of delay in filing)

At the request of the learned counsel appearing for the appellant, list the matter on <u>03.07.2018.</u>

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member